



* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CS(COMM) 116/2022

UNIVERSAL CITY STUDIOS LLC. & ORS. Plaintiffs
Through: Mr. Sidharth Chopra, Ms.
Suhasini Raina, Mr. Sanidhya Rao, Mr.
Raghav Goyal, Ms. Mehr Sidhu, Ms. Ramya
Ramkumar and Ms. Anjali Agrawal, Advs.

versus

123MOVIESHUB.TC & ORS.

.... Defendants

Through: Mr. Rakesh Kumar, CGSC with Mr. Sunil, Adv. for Defendants 44 and 45

CORAM:

HON'BLE MR. JUSTICE C.HARI SHANKAR

ORDER 07.03.2023

%

I.A. 3795/2023 (Order I Rule 10 of the CPC)

- 1. This application by the plaintiffs under Order I Rule 10 of the Code of Civil Procedure, 1908 (CPC), seeking impleadment of Freemoviesfull.cc, which is a redirect/mirror/alphanumeric variation of original Defendant 13-Freemoviesfull.com.
- **2.** The application prays for impleadment of the said defendant as Defendant 48.
- **3.** The application is allowed. Freemoviesfull.cc shall stand impleaded as Defendant 48 in the present proceedings.
- 4. Let summons in the suit issue to Defendant 48 as well, for filing written statement by the said defendant, as already directed. The interim order dated 21st February 2022 shall also extend to the newly CS(COMM) 116/2022

 Page 1 of 2

impleaded Defendant 48.





5. The application stands allowed accordingly.

C.HARI SHANKAR, J

MARCH 7, 2023 rb